

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/201(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

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| IN THE MATTER OF | MANISH BHIMSARIA VS H S TRADES PVT LTD |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physically)

Ms. Urmila Chakrabroty, Adv.] For the Petitioner

Ms. Madhuja Barman, Adv.]

Mr. Rishav Banerjee, Adv.] For R-1

Mr. Ram Maroo, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. With consent of Ld. Counsel for parties following issues are framed for hearing of this petition:-
 - i. Whether any notice was given to the petitioner to holding Board meeting or EoGM?
 - ii. Whether the petitioner was required to be given the notice as sought by them in this petition?
3. Upon request by the Ld.Counsel for the petitioner, post for firming up issue on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ